

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4252
ANSWERED ON:02.05.2012
APPOINTMENT OF UGC CHAIRMAN
Rao Shri Nama Nageswara

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the University Grants Commission (UGC) is headless since a long time;
- (b) if so, whether his Ministry is adhering to the UGC Act while appointing the Chairman;
- (c) if so, the details thereof;
- (d) whether his Ministry overlook Vice-Chancellors who are facing an enquiry; and
- (e) if so, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a): The post of Chairman, University Grants Commission (UGC) fell vacant with effect from 5.2.2011. The Vice-Chairman, University Grants Commission (UGC) is acting as Chairman, UGC since 6th February, 2011, till today.
- (b) & (c): Yes, Sir. The process for appointment of Chairman, UGC has been initiated as per the provisions of Section 5 and 6 of the UGC Act, 1956.
- (d) & (e): As per the prevalent practice, the selection of Chairman, UGC is made from a panel suggested by a Search-cum-Selection Committee, which evolves its own methods for selection of the panel. However, before appointment of the Chairman, UGC, vigilance clearance is ensured.